

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-05/2007/4212/A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nogen Senabaya Deori,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the <sup>th</sup> 15 May, 2024

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 3015 dtd. 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.05.2024 till the evening of 16.05.2024**, as prayed for. The Civil Judge (Sr. Div.) cum Assistant Sessions Judge, Udalguri, in her absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-05/2007/4213/A, dated**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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